

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 1086 of 2019

Brahmdeo Singh ... Petitioner

Versus

The State of Jharkhand & Ors. ... Opp. Parties

CORAM: HON'BLE MR. JUSTICE H.C. MISHRA

For the Petitioner : M/s. Saurav Arun, Advocate

For the J.S.H.B. : M/s. Sachin Kumar, Advocate

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

5/ 11.09.2020. At the request of the learned counsel for the Jharkhand State Housing Board, put up the matter on 09th October, 2020, for filing show-cause in the matter.

(H. C. Mishra, J.)

BS/-